

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. O.A. 254 of 1997

Date of order: 17.7.2006

Present : **Hon'ble Mr. B.V. Rao, Judicial Member**
Hon'ble Dr. A.R. Basu, Administrative Member

GOSTHA BEHARI KUILA

- VS -

UNION OF INDIA & ORS. (S.E.Rly)

For the Applicant : Mr. A. Chakraborty, Counsel

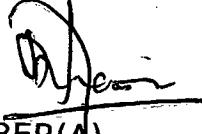
For the Respondents : None

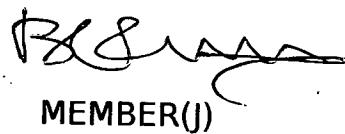
ORDER

Per Mr. B.V.Rao, JM:

The Ld. Counsel for the applicant, Mr. A. Chakraborty reported that he has no instructions from his client and the applicant has already taken the brief from him. Nobody appears on behalf of the respondents. Since it is a old matter of 1997 and it seems that the applicant is not interest in prosecuting his case.

2. Let the matter be dismissed for default. No costs.


MEMBER(A)


MEMBER(J)